

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2629
ANSWERED ON:28.08.2012
TRANSPORTATION COST OF SUGAR
Jawale Shri Haribhau Madhav

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether there is any proposal to fix levy sugar quota to sugar factories for distribution in their present district or only in the neighbouring districts to cut the transportation cost; and

(b) if so, the details thereof?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): No, Madam. There is no such proposal under consideration of the Government. However, under the extant system, the Central Government allocates levy sugar to each State / UT based on their fixed quota. The States / UT Administrations, in turn, make district-wise/region-wise allocation. While issuing levy sugar allocation orders, the Central Government endeavors to allocate levy sugar to surplus sugar producing States from the mills situated in the respective States and to deficit or no sugar producing States from the mills situated in the nearby surplus States. This system ensures that the incidence of transportation cost is cut to minimum.